NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	CP(IB)/No.01 /BB / 2017	Admission	Rule-6 of IB	Belthangady Taluk Rubber Groweri Marketing & Processing Co-op Ltd V/s Falcon Tyres Ltd.

SL. NAME (IN CAPITAL)

NO.

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

. PRASHANTH . B.K

9901211110

Petitioner

MS Belthangady

Jaluk Rubber

Grower's marketing

and processing (o-pperative Ltd.

ORDER

Counsel for petitioner is present. This petition is coming up for admission. Heard the Counsel for Petitioner. There are number of petitions filed against the same company for appointment of IRP. Registry is directed to list the other cases also along with this case. For consideration list it on 26/04/2017.

Member (J)

Member (T)